GOVERNMENT OF ASSAM HEALTH & FAMILY WELFARE (A) DEPARTMENT DISPUR:: GUWAHATI-06

No. HLA.270/2020/159

Dated Dispur the 22nd April, 2020

ORDER

In pursuance of MHA, GoI order vide No.40-3/2020-DM-I(A) dtd. 15th April, 2020 regarding continuation of lock down up-to 3rd of May, 2020 and subsequent orders issued by GAD, Govt. of Assam vide No. GAG (B).122/2020/24 dtd. 18/04/2020, an order was issued by Health & Family Welfare, Govt. of Assam vide No. HLA 270/2020/139 dtd. 18/04/2020 to list restrictions in the containment Zones.

In order to bring further clarity, the following may be noted:

The Hotspot (Red Zone) is only a classification to focus attention on districts/ cities
reporting large number of cases/ high growth rate. The inclusion criteria may be seen
at Annexure-I.

A district with 15 or more cases is marked as Hotspot (Red Zone) with large outbreak while a district with less than 15 cases is marked as Hot Spot (Red Zone) with cluster (s).

 A district which is Hot Spot (Red Zone) changes to Hot Spot (Orange Zone) if no case is detected in last 14 days in the district.
 A district further changes from Orange Zone to Green Zone if no case is detected in the subsequent 14 days.

3. Red, Orange and Green Zones only signify the status of the district so far as intensity of the disease is concerned. Such classification should not be confused with containment zones within a district irrespective of its 'colour' status.

It is reiterated that the containment zone notifications within a district should be issued independent of its 'colour' status and as explained earlier, the following restrictions/ advisories should be followed inside the containment zone only:

 In the containment zone, no unchecked inward/outward movement of population except for maintaining essential services (including medical emergencies and law and order related duties) and Government business continuity, shall be allowed. Thermal

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Screening shall be carried out at all entry and exit points of these Zones. Sufficient information & education campaign shall be carried out in containment zones & buffer zones.

2. All vehicular movement, movement of public transport and personnel movement will be restricted in these zones.

3. The District administration will post signs and create awareness informing public about the perimeter control. Health workers posted at the exit point will perform screening (e.g. interview of travelers, measure temperature, record the place and duration of intended visit and keep complete record of intended place of stay).

4. All roads including rural roads connecting the containment zone will be guarded by Police. For personnel and vehicles requiring regular movement, a pass/ID card may be issued by the District Administration with details recorded and communicated.

5. Details of all persons moving out of perimeter zone for essential/emergency services will be recorded and they will be followed up through IDSP. All vehicles moving out of the perimeter control will be decontaminated with sodium hypochlorite (1%) solution.

It is emphasized that outside the containment zones, the lockdown provisions, as relaxed by MHA, Govt. of India and by Govt. of Assam, shall apply.

The geography of the containment zones should be clearly explained to the police authorities so that there is no ambiguity in this regard.

Deputy Commissioners with support of respective Superintendents of Police are to ensure strict implementation of these guidelines. This order will be in force in such containment zones until the Deputy Commissioners relaxes such orders as per the guidelines of MoHFW, Govt. of India.

Principal Secretary

Health & Family Welfare Department

Copy to:

- 1. The Chairman, Assam Administrative Tribunal.
- 2. The Chairman, Assam Board of Revenue.
- 3. The Chief Secretary, Govt. of Assam.
- 4. The Director General of Police, Assam.
- 5. Principal Secretary to Hon'ble Chief Minister, Assam.
- 6. All Divisional Commissioners, Assam.
- 7. Mission Director, National Health Mission, Assam.
- 8. All Deputy Commissioners / Sub-Divisional Officers for information.
- 9. State Informatics Officer, NIC, Assam State Center.
- 10. DIPR, Assam with a request for wide publicity.
- 11. P.S. to Hon'ble Minister, Health & F.W. Department, Dispur.
- 12. P.S. to Hon'ble Minister of State, Health & F.W. Department, Dispur.
- 13. P.S. to Principal Secretary, Health & F.W. Department, Dispur.
- 14. Office Copy.

Commissioner & Secretary

Health & Family Welfare Department

Annexure I

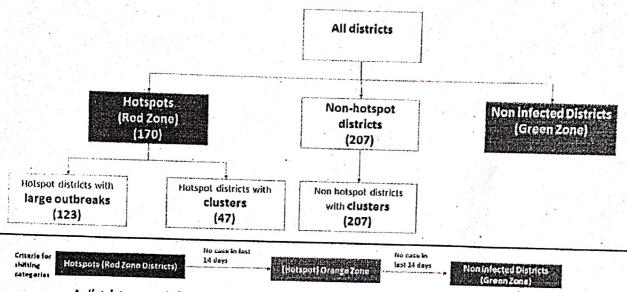
'Hotspot (Red zone) classification'— to focus attention on districts/cities reporting large number of cases/high growth rate.

Inclusion Criteria -

- Highest case load districts contributing to more than 80% of cases in India or
- Highest case load districts contributing to more than 80% of cases for each state in India or
- Districts with doubling rate less than 4 days (calculated every Monday for last 7 days, to be determined by the state government)

Subject to the following exclusion criteria

No new confirmed cases for last 28 days (Green zone)



A district currently in hotspots can move to green category if no new cases arise in 28 days